

bution of Janata cloth, the State Government is responsible. Parliament has passed a legislation for reservation of certain items including Janata cloth for the handloom sector and nearly one year has passed after the legislation regarding reservation of certain items for handloom.

May I know from the Hon. Minister whether the Government have made any deep study on the reaction, on the subsequent development after the passing of this legislation? What steps have been taken to involve all the States concerning handloom sector? Our report in this respect is that practically, there is no progress made on this. May I know from the Hon. Minister, if any concrete step has been taken on these measures? If not, when will they be taken?

**SHRI KHURSHID ALAM KHAN :** Sir, positive steps have already been taken and we have provided 5 million metres of Janata cloth for the States and each State has been allotted quota for production of Janata cloth and use thereof. The basis of allotment is 2/3rd of the quota is allotted on the basis of total population of the State and 1/3rd is on the basis of population below the poverty line. Besides this, 85 per cent of controlled cloth is given to the States on the basis of their allocation. Only 15 per cent of the controlled cloth is sold through the outlet of National Textile Corporation.

[Translation]

**SHRI SHIV PRASAD SAHU :** Mr. Speaker, Sir, Janta cloth is manufactured for distribution among the poor and the tribals but it is often seen that this cloth does not reach the people living in the hill areas of Orissa, Bihar and other States, though it is available in the cities. I would like to know from the Hon. Minister whether the Central Government will institute an enquiry to find out whether this cloth reached the poor and the tribals?

**SHRI KHURSHID ALAM KHAN :** Sir, we have already written to the Chief Ministers to enquire whether the cloth has reached those people for whom it was intended? The replies received from the Chief Ministers show that the cloth is being distributed accordingly.

#### Financial loss suffered by Delhi Tourism Development Corporation

\*335. **SHRI BALWANT SINGH RAMOOWALIA :** Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that the Delhi Tourism Development Corporation has been incurring loss continuously for the last many years;

(b) if so, the amount of financial loss suffered by it during each of the last three years;

(c) whether some employees are now being retrenched to avoid this financial loss; and

(d) if so, the category-wise total number of such employees?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SONTOSH MOHAN DEV) : (a) to (d). A statement is given below :

#### Statement

(a) and (b). Yes, Sir. The year-wise figures of loss incurred by Delhi Tourism Development Corporation during the last three years are given below :

	(Rs. in lakhs)
1983-84	23.96*
1984-85	39.44*
1985-86	26.19*

\*Provisional

(c) There is no such proposal at present.

(d) Does not arise.

**SHRI BALWANT SINGH RAMOOWALIA :** Sir, it is clear that in the Statement the Government has hidden some facts. It seems the Government is planning to remove 170 employees from the D.T.D.C. and it was decided on July 14 that in order

to contain the mounting losses, the DTDC is going to lay off 170 employees who have been identified as surplus. Through you, I want to know from the Government, are they planning to lay off 170 employees under the cover of the word "surplus"? It is correct or not?

**SHRI SONTOSH MOHAN DEV:** In view of the fact that the organisation was running at a loss, the Department of Administrative Reforms in 1985 took a study and they had identified 174 posts which were in excess of the requirement. Out of these 174 persons only 85 persons are in employment and other posts are still lying vacant. They have no proposal as of today to lay-off any of the staff. They have taken up more liquor shops. Some of them will be absorbed in those liquor shops and also they have taken up with the Delhi Administration to absorb some of them.

**SHRI S. JAIPAL REDDY:** Is it foreign liquor?

**SHRI SONTOSH MOHAN DEV:** All efforts are made to see that they are not unemployed. But ultimately we cannot absorb all of them. We have to lay off some of them.

**SHRI SOMNATH CHATTERJEE:** You have to give an assurance on this.

**SHRI BALWANT SINGH RAMOO-WALIA:** I want a categorical assurance through you, Sir, whether they are going to lay-off the employees.

**MR. SPEAKER:** And, if not, why not?

**SHRI SOMNATH CHATTERJEE:** Don't get diverted.

**SHRI BALWANT SINGH RAMOO-WALIA:** The Minister says that the employees are going to be absorbed in liquor selling shops but, to my knowledge, bulk of the employees are in the Catering Department.

Again, they are hiding the reasons for the losses. Is it correct that the Government has failed to set up its seven-year low Budget economy hotels plan and in spite of occurring losses, the Government is going to pay a huge amount of money to Tata Consultancy Service? Is it correct? I want an answer from the Hon. Minister.

**SHRI SOMNATH CHATTERJEE:** The cat comes out of the bag .. (*Interruptions*).

**SHRI SONTOSH MOHAN DEV:** This is not correct. Out of the total staff, only 27 are in the Catering Department. The rest are in the Tourist Department or in the Transport Department. Some are in the Head Office.

As regards Budget allocation, we are constructing an economy hotel near Palam Air port. It is meant for the economically backward and the youth sector of the tourists. We shall try to absorb some of the staff there. In view of the fact that even we are earning losses for the last three years, we have not retrenched any staff. Our efforts are still to absorb them. But we shall try. As I said, if ultimately we cannot absorb them, we shall have to take steps to retrench them, because we cannot every year incur losses to the tune of Rs. 25 lakhs.

**SHRI BALWANT SINGH RAMOO-WALIA:** What about Tata Consultancy? What about low budget economy hotels?

**SHRI SONTOSH MOHAN DEV:** I have no knowledge about Tata Consultancy. I will check up and inform the Hon. Member.

[*Translation*]

**SHRI SHYAM LAL YADAV:** Sir, manp Departments of the Government are running hotels or are preparing schemes to run hotels but experience shows that Tourism Department, be it of the Government, of India, of the Delhi Administration or of any other State, has been unsuccessful in running the hotels. There are several hotels in Delhi which have either already been converted or are proposed to be converted into

offices. As against this, there are hotels in Delhi in the private sector which are always crowded. Then, every Department even if it is not in the business of hotelling is opening hotels. For example, the International Airport Authority has stated that it will open a hotel. Air India has already opened a hotel. ITDC has also been running hotels. There seems to be a competition in every Department to open a hotel.

**MR. SPEAKER :** I will not allow the Lok Sabha to do such a thing.

**SHRI SHYAM LAL YADEV :** Who knows this may also happen. Sometime pressure can be put on you also for doing this.

I would like to know whether it is the policy of the Government that every Department should open hotels even if it has to suffer losses and fails to serve good food and to attract the tourists? Assurance is given that cheap hotels will be opened. Two hotels have been opened here in Windsor place. In the beginning it was promised that the room tariff would be between Rs. 30 and Rs. 50 but now the tariff has sky-rocketed. In spite of these experiences, do the Government of India want to run such enterprises in which there are losses from the beginning to the end? The Finance Minister after imposing taxes on the hard earned money of the people is giving funds to the hotels from the exchequer. Kindly close such hotels. The institutions which have no experience of running hotels should not enter this business.

[English]

**SHRI SONTOSH MOHAN DEV :** The information which has been given by the Hon. Member is not correct. ITDC this year—only two days ago we have completed our accounts—have earned a profit 4 1/2 crores.

**SHRI SHYAM LAL YADAV :** What is the capital, the total investment?

**SHRI SONTOSH MOHAN DEV :** It is a fact that in relation to the total investment, the profit is not very big. But I think further improvement will be there.

As regards your question about Ashok Yatri Nivas, it has also earned profit this year.

As regards the new hotel in the Seventh Five Year Plan, the Planning Commission has laid an embargo for public sector ITDC not to have any hotel in the country. We are only having hotels in collaboration with the State Corporations as a joint venture and the profit ratio is 51:29.

As regards previous question, a feasibility study for the low budget hotel is to be done by the Tata Consultancy but the proposal is still pending for approval of the Delhi Administration.

[Translation]

**SHRI MANVENDRA SINGH :** Mr. Speaker, Sir, the Ministry had decided that Yatrikas would be constructed at all the places of pilgrimage where arrangement for the stay of the pilgrims would be made. I would like to know when will these 'Yatrikas' be constructed? Is there any scheme to construct a 'Yatrika' at Mathura from where I come?

[English]

**SHRI SONTOSH MOHAN DEV :** Though this question does not relate to it, we have planned to construct Yatrikaen at places of pilgrimages. We have already sanctioned seven and our idea is to sanction more. The problem is about the land and we have written to all the State Governments.

**HRI SOMNATH CHATTERJEE :** No cy.

**SHRI SONTOSH MOHAN DEV :** Money is not the problem. We are having funds. We are giving money to Gangasagar in West Bengal. From wherever a proposal comes, if it is viable, we consider.

**SHRI SOMNATH CHATTERJEE :** If they are losing their job, then money is the problem.

**MR. SPEAKER :** Mr. Minister, I would like you to take cognisance of the fact that

the environmental and aesthetic sense is also to be looked after. It is very important,

**Non resident Indian Portfolio Investment Scheme**

\*339. SHRI S. JAIPAL REDDY : Will the Minister of FINANCE be pleased to state :

(a) the total amount attracted under the Non-Resident Indian Portfolio Investment Scheme upto 31st March, 1986; and

(b) whether it is a fact that the scheme has an adverse effect on the Indian accounts in terms of repatriable foreign exchange ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) The amount invested by Non-resident Indians under Portfolio Investment Scheme upto 31st March, 1986 was Rs. 53.54 crores.

(b) No, Sir.

SHRI S. JAIPAL REDDY : I would like to know from the Hon. Minister as to whether it is a fact that out of Rs. 53 crores invested under the Scheme, more than Rs. 23 crores were invested only in one industry namely, the Reliance Industries, whether it is a fact that Rs 23 crores were invested by 11 Isle of Mane companies from Britain.

SHRI VISHWANATH PRATAP SINGH: Out of these Rs. 53.54 crores, basically two major investments have come : one was of Reliance, Rs. 22.5 crores, and one of DCM Combine of Rs. 13 crores, and that was a few years back. After that, there has not been much flow in this portfolio investment. Regarding the question whether there were companies from Isle of Mane, this debate has taken place and all details were discussed in Parliament itself. I think, those issues were already debated.

SHRI S. JAIPAL REDDY : I would like to know whether it is a fact that the investments made in Reliance Industries, Rs. 23 crores, have since got appreciated to Rs. 100 crores and if this is the rate of appreciation, whether it is not advisable for the Government to put a stop to this scheme forthwith.

I would like to know whether it is also a fact that the investments made by the Isle of Mane. companies have since been shifted to new companies, British Virgin Island companies, and whether Government is aware of the exact ownership of the shares of these companies.

SHRI VISHWANATH PRATAP SINGH: As regards the point made by the Hon. Member about repatriation or outflow of foreign exchange that would come by appreciation, in that context the total capital gains tax should also be calculated and also the foreign exchange variations affect the total amount of outflow.

As to specific information whether some of these companies have moved to certain isles from there, I will need notice for that.

SHRI DINESH SINGH : Has Government noticed any irregularity in these transactions ?

SHRI VISHWANATH PRATAP SINGH: 'These' is a very wide term.

SHRI DINESH SINGH : This is about what we are discussing, You have mentioned two investments from this portfolio. Has Government noticed any irregularity in these two specific investments ?

SHRI VISHWANATH PRATAP SINGH: These have been gone into when there was a debate in Parliament and Government had come to the conclusion that investments...

SHRI S. JAIPAL REDDY : I have put the question here, but he is referring us to the debate.

SHRI VISHWANATH PRATAP SINGH: You also refer to so many things in the question. So, I have also to refer to something, The conclusion was that the investment was within the ambit of the regulations and rules.

SHRI SOMNATH CHATTERJEE : The Hon. Minister has said that there has not been much of an investment recently. Is